

Rajasthan State Legal Services Authority Rajasthan High Court Old Campus, Jaipur Bench, Jaipur

(Phone: 0141-2227481, 2227555, 2227602 FAX, 2385877 Help Line 15100) (Website- www.rlsa.gov.in Email Address rj-slsa@nic.in, rslsajp@gmail.com)

Cause List Date 13.11.2017

S.No.	Name of Mediator	Cases Title	Name of petitioner	Name of Respondent
			Advocate	Advocate
1	Sh. G.K. Garg,	D.B. Civil Misc. Appeal No. 381812017	R.P. Singh	Sudhir Jain
	Sr. Advocate	Smt. Ruchi Khandelwal Vs. Rahul Khandelwal		
2	Sh. G.K. Garg	S.B. Cr. Misc. Application No. 22/2016 & S.B. C Misc.	Alankrita Sharma	Prahlad Sharma
	Sr. Advocate	Bail No. 12082115 Jitendra Farsoiya@ Dabbu Vs. State		
3	Sh. Vinodi Lal Mathur,	S.B. Cr. Misc. Bail No. 1316212017	Sumer Sharma	R.R. Gurjar, PP
	Advocate	Noor Mohammed Vs. State		
4	Sh. Ajay Kumar Bajpai	S.B. Civil Second Appeal No. 47012012	J P Goyal	M M Ranjan
	Advocate	Rajkumar Vs. Jugal Kishore		
5	Sh. Hari Kishan Sharma,	S.B. Cr. Revision Petition No. 1086/2015	Nemi Chand	Satish Pachori
	Advocate	Rakesh Agarwal Vs. State	Choudhary	
6	Sh. Hari Kishan Sharma,	S.B. Cr. Misc. Petition No. 48612014	Ram Rakh Sharma	NS Dhakad, PP
	Advocate	Mahendra I a n k Vs. Gajraj Singh		
7	Sh. Sudesh Bansal	S.B. Civil Second Appeal No. \$8\$/2007	N.S. Chauhan	Shailendra Balwada
	Advocate	Raman Singh Radhey Shyam		
8	Sh. Sudesh Bansal	S.B. Civil First Appeal No. 156/2017, 113/2017 &	Manoj Bhardwaj	
	Advocate	14812017 Hardayal Singh Kaliram Vs. Harsh Chonkar		
9	Ms. Anupama	S.B. Cr. Misc. Petition No. 283312017	AK Saini	SK Singodiya
	Chaturvedi, Advocate	Smt. Kavita Vs. Pintu Saini		
10	Smt. Anupama	S.B. Cr. Revision No. 99412017	SK Jindal	Dr. Bharti Sharma
	Chaturvedi, Advocate	Rohit William Vs. Smt. Gloria Joseph		
11	Sh. Pankaj Gupta	D.B. Civil Misc. Appeal No. 28	G.S. Sharma	Anil Yadav
	Advocate	Smt. Ankita Sharma Vs. Sourabh Sharma		
12	Ms. Archana Mantri,	SB. Cr. Misc. Bail No. 840712017	Parth Sarthi	Rishiraj Singh Rathore
	Advocate	Rakesh Kumar Sharma Vs. State	Sandhu	PP
13	Sh. JP. Gupta	SB. Cr. Revision No. 172912016	Neeraj Batra	Bharti Sharma
	Advocate	Ashish Kumar Vs. Pallavi Kasana		
14	Sh. Harish Kumar	S.B. Cr. Revision Petition No. 62912016	Raineesh Gupta	Vigyan Shah
	Tripathi, Advocate	Prakash Sharma Vs. Pratibha Rani Sharma		
15	Sh. Bhuvnesh Sharma	S.B. Cr. Revision Petition No. 1148/2015	KKChhawal	Aladeen Khan, PP
	Advocate	Regunandan Soni Vs. State		
16	Ms. Raj Sharma,	S.B. Cr. Revision Petition No. 10412017 & 10312017	Sajid Ali	Aladeen Khan, PP
	Advocate	Jiya Bhai@ Jiya Rijvi Vs. Rajesh Singhal	,	
17	Sh. Ashwani Chobisa	SB. Cr. Misc. Petition No. \$57/2014	Vikash Kumar	N.S. Dhakad, PP
	Advocate	Manoj Kumar Pareek Vs. State	Jakhar	

Learned Advocates are requested to get such matters referred to Mediation Centre, which in their opinion can be mutually settled by the parties on persuasion by trained Mediators, especially the matters arising out of matrimonial/family disputes - divorce Petitions. maintenance. custody of children, suit for injunction and/or declaration, partition, specific performance, recovery of possession, money suits, disputes between the landlord and tenant, Negotiable Instruments Act, Company matters and the matters of like nature. Learned Advocates may also provide the list of such cases to the Deputy Registrar (Judicial) Rajasthan High Court, Bench at Jaipur.

By Order

Full lime Secretary, RHCLSC
Mediation Centre,
Rajasthan High Court

Jaipu*****

"Help The Needy -Timely Help May Create History"



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Cause List Date 14.11.2017

S.No.	Name of Mediator	Cases Title	Name of	Name of
			petitioner	Respondent
			Advocate	Advocate
1	Hon'ble Mr. Justice	D.B. Civil Misc. Appeal No. 833/2017	Sunita Pareek	Ajay Kumar Jain
	(Retd.) SC Mittal	Smt. Vijay Singh Vs. Smt. Yashu Singh		
2	Sh. Ajeet Bhandari Advocate	SB. Civil Second Appeal No. 495/2007 Shyam Lal Vs. Prabhati Lal	Sushil Pujari	Arvind Gupta/ Sanjay Mehla
3	Sh. Ajeet Bhandari	D.B. Civil Misc. Appeal No. 2645/2017	Vijay Choudhary	Manish Sharma
	Advocate	Parmanand Alias Pappu Vs. Ponnamma		
4	Sh. O.P. Sharma-I	S.B. Cr. Revision Petition No. 1275/2017	Imran Khan	RR. Gurjar. PP
	RHJS (Retd.)	Shokat Ali Nagori Vs. Smt. Simran		
S	Sh. O.P. Sharma II	S.B. Cr. Misc. Petition No. 1071/2015 connected	Anoop Pareek	NS Dhakad, PP
	Advocate	with 1070/2015 M/S SPG Marketing Vs. Smt.		
		Poonam Sharma		
6	Sh. O.P. Sharma	D.B. Civil Misc. Appeal No. 2SS5/2016	Surendra Sharma	R.P. Vijay
	RHJS (Retd.)	Rajkamal Mathur Vs. Smt. Rajul Mathur		
7	Sh. J.P. Sharma,	SB. Civil First Appeal No. 193/2012	R.P. Vijay	Satish Khandal
	RHJS (Retd.)	Gopal Vs. Nand Lal		
8	Sh. Manoj Sharma.	5.B. Cr. Revision Petition No. 1872/2016	Ravi Saini	Mamoon Khalid
	Adovcate	Smt. Yashu Singh Vs. State		

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